

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

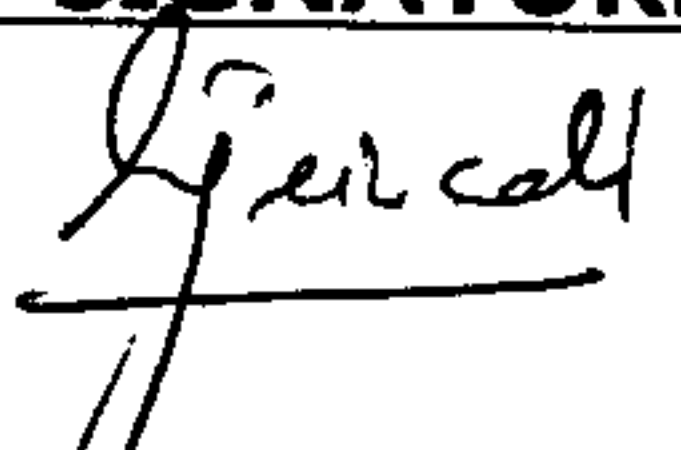

**IA 392/2017 with CP(CAA) No. 19/NCLT/AHM/2017  
With Gujarat High Court C.A. No. 518/2016**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017**

Name of the Company: Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Hiren Trivedi	Adv	Petitioner	
2.	Pathik Acharya	"	For RD	
	For - Devyang Vyas	Adv.		

**ORDER**

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Mr. Sharvil Majmudar present for Petitioner. Learned Advocate Mr. Pathik Acharya i/b Learned Advocate Mr. Devyang Vyas present for Regional Director.

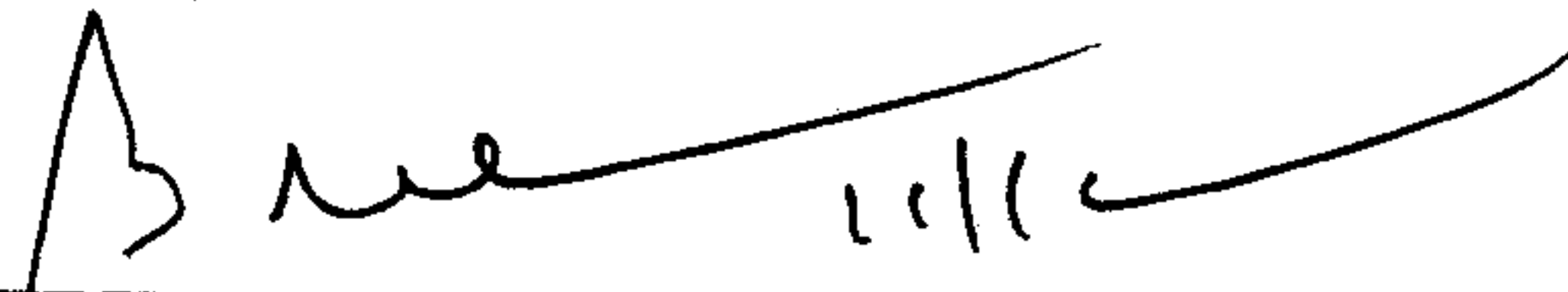
Proof of service of notice on RD filed.

Learned Counsel on behalf of RD requested time.

List the matter on 21.12.2017.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 11th day of December, 2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**